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SLP(C)No. 13965 OF 2001

ITEM No.57

Court No. 4

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.13965/2001

(From the judgement and order dated 12/03/2001 in LPA 743/00
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

VIJAY PAL & ORS.

Petitioner (s)

VERSUS

HARYANA STATE & ANR.

Respondent (s)

With

SLP(C)No.14396-14397/2001,SLP(C)No.15246/2001,SLP(C)No.15247/2001

Date : 11/02/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s) Mr. Somvir Singh Deswal, Adv.
Mr. M.P. Shorawala,Adv.

For Respondent (s) Mr. J.P. Dhanda, Adv.
M/s K.P. Singh, Raj Rani Dhanda,
D.s. Nagar, Advs.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....

.SP2

List along with SLP(C) 12994/2001.

.SP1

Charanjit

[Om Prakash]
Court Master